

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 26/AM12
HELD ON 28.09.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 26/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 28.09.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 3) Shri S.S. Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 25/AM12 held on 21.09.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-112	PYRAMID PLASTICS	Status: Deferred
NC No.: 26/AM12 Dated: 28.09.2011	HQ F. No. 01/87/162/00311/AM11/DES-VII	

Request: Fixation of new Standard Input-Output Norms (SION) for the

Export Product 'Article

made of Thermo Plastics Elastomer (TPE) Grade

Injection Moulding”.

Decision: A copy of request of firm has been forwarded to D/o C&PC on 22.09.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-113	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00506/AM11/DES-VII	Status: Deferred
NC No.: 26/AM12 Dated: 28.09.2011	Adv. Lic. No. 3410029545 dated 08.03.2011	RLA F. No. 34/24/040/00276/AM11	

Request: **Modification in the description of Import Item No. 1.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-114	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00069/AM12/DES-VII	Status: Deferred
NC No.: 26/AM12 Dated: 28.09.2011	Adv. Lic. No. 3410030203 dated 12.05.2011	RLA F. No. 34/24/040/00008/AM12	

Request: **Modification in the description of Import Item No. 1.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-115	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00402/AM11/DES-VII	Status: Deferred
NC No.: 26/AM12 Dated: 28.09.2011	Adv. Lic. No. 3410028892 dated 24.12.2010	RLA F. No. 34/24/040/00238/AM11	

Request: **Modification in the description of Import Item No. 5(e).**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

ONLINE CASES

Case No.:3/26/87-ALC1/2011	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Approved
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042210	63/0- PVC COMPOUND - FC 10H	269000.000	K.G	13240180.00	287830.00 US\$
				Total	13,240,180.00	287,830.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042190	PVC RESIN	131810.000	K.G	5571860.00	118676.00 US\$	Qty
2	28365000	CALCIUM CARBONATE	89577.000	K.G	694628.00	14795.00 US\$	Qty
3	29173920	Diocetyl Phthalate	42179.000	K.G	3375686.00	71900.00 US\$	Qty
4	38123090	Ca-Zn PVC STABILIZER	10544.800	K.G	1782995.00	37976.00 US\$	Qty
				Total	11,425,169.00	243,347.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 20/87-ALC1/2009 dated 12.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC 10 H	1 kg	1. PVC Resin	0.4900 kg
		2. Calcium Carbonate	0.3330 kg
		3. Diocetyl Phthalate	0.1568 kg
		4. Ca-Zn PVC Stabilizer	0.0392 kg

Case No.: 6/10/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Approved
HQ File :01/87/050/00064/AM12/	RLA File :03/94/040/01098/AM11/	Lic.No/Date:0310626935 18.04.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39201099	63/0- ADHESIVE FILM CODE B (NET WEIGHT OF LDPE 135000 KGS. & ANHYDRIDE MODIFIED LLDPE 165000 KGS.) FILM FOR CONSTRUCTION PANELS COMPOSITES IN VARIOUS SIZES.	300000.000	K.G	49827000.00	1090306.00 US\$
				Total	49,827,000.00	1,090,306.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.5 TO 4.0, UNIT : g/10 MIN : TEST METHOD : ASTM D-1238.	141750.000	K.G	12632074.00	276413.00 US\$	Value & Qty
2	39011090	ANHYDRIDE MODIFIED LLDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 1.0 TO 5.0, TEST METHOD : ASTM D-1238.	173250.000	K.G	30086595.00	658350.00 US\$	Value & Qty
				Total	42,718,669.00	934,763.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/58/2011-PC.II dated 07.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Film Code B	1 kg	1. LDPE Granules	0.45 kg

(containing 45+/-1% LDPE and 55+/-1% Anhydride Modified LLDPE Granules)	2. Anhydride Modified LLDPE Granules	0.55 kg
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Case No.:7/10/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Approved
HQ File :01/87/050/00065/AM12/	RLA File :03/94/040/01133/AM11/	Lic.No/Date:0310629303 03.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201099	63/0- ADHESIVE FILM CODE C [NET WEIGHT OF LDPE 135000 KGS. & ANHYDRIDE MODIFIED EVA 165000 KGS.] FILM FOR CONSTRUCTION PANELS COMPOSITES IN VARIOUS SIZES.	300000.000	K.G	48456000.00	1060307.00 US\$
				Total	48,456,000.00	1,060,307.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.5 TO 4.0, UNIT : g/10 MIN : TEST METHOD : ASTM D-1238.	141750.000	K.G	12632074.00	276413.00 US\$	Value & Qty
2	39013000	ANHYDRIDE MODIFIED EVA GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 1.0 TO 5.0, TEST METHOD : ASTM D-1238.	173250.000	K.G	28107237.00	615038.00 US\$	Value & Qty
				Total	40,739,311.00	891,451.00	

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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/58/2011-PC.II dated 07.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Film Code C (containing 45+/-1% LDPE and 55+/-1% Anhydride Modified EVA)	1 kg	1. LDPE Granules	0.45 kg
		2. Anhydride Modified EVA Granules	0.55 kg

Case No.:10/10/87-ALC1/2011	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Approved
HQ File :01/87/050/00068/AM12/	RLA File :30/24/040/00009/AM12/	Lic.No/Date:3010074722 03.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39121290	63/0- CELLULOSE ACETATE GRANULES	25974.000	K.G	4692230.00	102005.00 US\$
				Total	4,692,230.00	102,005.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	39121190	CELLULOSE ACETATE FLAKES / POWDER (398-30 ASM)	20000.000	K.G	4080200.00	88700.00 US\$	Value & Qty
				Total	4,080,200.00	88,700.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/57/2011-PC.II dated 12.09.2011, following adhoc norms are **approved**:

EXPORT ITEM			QTY	IMPORT ITEM	QTY
Cellulose (containing Acetate)	Acetate 77+/-1%	Granules Cellulose	1 kg	Cellulose Acetate Flakes/Powder	0.770 kg

5	Case No.:6/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00085/AM12/	RLA File :04/24/040/00225/AM11/	Lic.No/Date:0410124424 26.05.2011	Defer Date:12.10.2011
	Decision: A copy of application was forwarded to D/o C&PC on 24.06.2011. This was followed by D.O. reminders on 10.08.2011 and 25.08.2011 for furnishing comments expeditiously. Comments of D/o C&PC are awaited.			

6	Case No.:7/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00086/AM12/	RLA File :04/24/040/00226/AM11/	Lic.No/Date:0410124425 26.05.2011	Defer Date:12.10.2011

Decision: A copy of application was forwarded to D/o C&PC on 24.06.2011. This was followed by D.O. reminders on 10.08.2011 and 25.08.2011 for furnishing comments expeditiously. Comments of D/o C&PC are awaited.

Case No.:4/12/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Approved
HQ File :01/87/050/00078/AM12/	RLA File :05/24/040/00088/AM12/	Lic.No/Date:0510293370 14.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39039090	64/0- Thermoplastic Compounds / TPE Compounds TP Compounds	300000.000	K.G	55453110.00	1214746.00 US\$
				Total	55,453,110.00	1,214,746.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40021930	SBS Co-Polymer / Styrene Butadiene Co-Polymer / Styrene Butadiene Styrene Co-Polymer LG-411S, 501S, 475, 484, 485, 487, CALPRENE411, 540, 501, 6120 TAIPOL SEBS-6151, 6150 GLOBALPRENE-3546, 3411, KTR-401 P, KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KRATON G1650MU ENPRENE-611, 655, 684, 685, 687, 701	238800.000	K.G	38154270.00	835800.00 US\$	Value & Qty
2	39039090	STYRENE ETHYLENE BUTYLENE STYRENE EUROPRENE SOL TH-2312, 2315	30000.000	K.G	4793250.00	105000.00 US\$	Value & Qty
3	39039090	K-Resin Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903, PB-5925	21000.000	K.G	3355275.00	73500.00 US\$	Value & Qty
4	39013000	Ethylene Vinyl Acetate (EVA	12000.000	K.G	1917300.00	42000.00 US\$	Value & Qty
				Total	48,220,095.00	1,056,300.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/07/2011-PC.II dated 12.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ TPE Compounds	1 kg	1. SBS Copolymer/ Styrene Butadiene Copolymer/ Styrene Butadiene Styrene Copolymer (LG – 411S, 501S, 475, 484, 485, 487, CALPRENE-4141, 540, 501, 6120 TAIPOL, SEBS 6151, 6150 GLOBALPRENE-3546, 3411, KTR – 401, P KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KRATON G1650MU ENPRENE-611, 655, 684, 685, 687, 701)	0.7815 kg
		2. Styrene Ethylene Butylene Styrene Copolymer (EUOPRENE SOL TH-2312, 2315)	0.0982 kg
		3. K-Resin, Styrene Butadiene Copolymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q Resin PB-5903, PB5925)	0.0687 kg
		4. Ethylene Vinyl Acetate (EVA)	0.0393 kg

Case No.:5/12/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Approved
HQ File :01/87/050/00079/AM12/	RLA File :05/24/040/00089/AM12/	Lic.No/Date:0510293371 14.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39039090	64/0- Thermoplastic Compounds / TPE Compounds TP Compounds	300000.000	K.G	55453110.00	1214746.00 US\$
				Total	55,453,110.00	1,214,746.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40021930	SBS CO-POLYMER/ STYRENE BUTADIENE COPOLYMER/ STYRENE BUTADIENE STYRENE CO-POLYMER LG-411S, 501S, 475, 484, 485, 487, CALPRENE411, 540, 501, 6120 TAIPOL SEBS-6151, 6150 GLOBALPRENE-3546, 3411, KTR-401 P, KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KRATON G1650MU ENPRENE-611, 655, 684, 685, 687, 701	238800.000	K.G	38154270.00	835800.00 US\$	Value & Qty
2	39039090	STYRENE ETHYLENE BYTYLENE STYRENE EUOPRENE SOL TH-2312, 2315	30000.000	K.G	4793250.00	105000.00 US\$	Value & Qty
3	39039090	K-Resin Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903, PB-5925	21000.000	K.G	3355275.00	73500.00 US\$	Value & Qty
4	39013000	Ethylene Vinyl Acetate (EVA)	12000.000	K.G	1917300.00	42000.00 US\$	Value & Qty
				Total	48,220,095.00	1,056,300.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/07/2011-PC.II dated

12.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ TPE Compounds	1 kg	1. SBS Copolymer/ Styrene Butadiene Copolymer/ Styrene Butadiene Styrene Copolymer (LG – 411S, 501S, 475, 484, 485, 487, CALPRENE-4141, 540, 501, 6120 TAIPOL, SEBS 6151, 6150 GLOBALPRENE-3546, 3411, KTR – 401, P KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KRATON G1650MU ENPRENE-611, 655, 684, 685, 687, 701)	0.7815 kg
		2. Styrene Ethylene Butylene Styrene Copolymer (EUROPRENE SOL TH-2312, 2315)	0.0982 kg
		3. K-Resin, Styrene Butadiene Copolymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q Resin PB-5903, PB5925)	0.0687 kg
		4. Ethylene Vinyl Acetate (EVA)	0.0393 kg

9	Case No.:4/21/87-ALC1/2011	Party Name:KUNAL EXPORTS.,	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00174/AM12/	RLA File :03/94/040/00271/AM12/	Lic.No/Date:0310638527 24.06.2011	Defer Date:19.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2011. Comments of D/o C&PC are awaited.			

10	Case No.:11/14/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00100/AM12/	RLA File :04/24/040/00091/AM12/	Lic.No/Date:0410125321 27.06.2011	Defer Date:19.10.2011
	Decision: A copy of application was forwarded to D/o C&PC on 08.07.2011. This was followed by D.O. reminders on 10.08.2011 and 25.08.2011 for furnishing comments expeditiously. Comments of D/o C&PC are awaited.			

11	Case No.:23/15/87-ALC1/2011	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00124/AM12/	RLA File :05/24/040/00118/AM12/	Lic.No/Date:0510295759 05.07.2011	Defer Date:19.10.2011
	Decision: A D/L No. 46011/82/2011-PC.II dated 12.09.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder to firm giving 15 days for submission of information.			

12	Case No.:25/15/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00126/AM12/	RLA File :31/83/040/00054/AM12/	Lic.No/Date:3110049067 06.07.2011	Defer Date:12.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are awaited.			

13	Case No.:1/23/87-ALC1/2011	Party Name:ELKAY CHEMICALS PVT.LTD.,	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00187/AM12/	RLA File :31/24/040/00216/AM11/	Lic.No/Date:3110049143 11.07.2011	Defer Date:12.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2011. Comments of D/o C&PC are awaited.			

Case No.:5/16/87-ALC1/2011		Party Name:SAKATA INX (INDIA) LTD.		Meet No/Date:26/87-ALC1/2011 28.09.2011		Status: Approved		
HQ File :01/87/050/00131/AM12/		RLA File :05/24/040/00104/AM12/		Lic.No/Date:0510296371 12.07.2011		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- POLYURETHANE RESIN CONTAINS 27% +/-1% RESIN/ TOTAL SOLID CONTENT IN RELEVANT SOLVENTS			164900.000	K.G	28034550.00	622990.00 US\$
						Total	28,034,550.00	622,990.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39072090	POLYOL RESIN (GX-40K/GX-20K)	42112.160	K.G	15762424.00	342661.40 US\$	Value & Qty	
2	29299090	DI-ISOCYANATE (DESMODUR-I)	7013.200	K.G	3957421.00	86030.89 US\$	Value & Qty	
3	29212990	DABCO (TRIETHYLENE DIAMINE)	49.470	K.G	122830.00	2670.22 US\$	Value & Qty	
4	29213090	DIAMINE (VESTAMINE IPD)	1260.990	K.G	823229.00	17896.27 US\$	Value & Qty	

5	29211300	ETHYL ACETATE	47403.800	K.G	654172.00	14221.14 US\$	Value & Qty
6	29023000	TOLUENE	47403.800	K.G	2289604.00	49773.99 US\$	Value & Qty
7	29051220	ISOPROPYL ALCOHAL (IPA)	23702.730	K.G	1199358.00	26073.00 US\$	Value & Qty
8	29059000	AMINES	726.550	K.G	13659.00	290.62 US\$	Value & Qty
				Total	24,822,697.00	539,617.53	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/29/2005-PC.II dated 12.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin contains 27%+/-1% Resin/total solid content in relevant Solvents	1 MT	1. Polyol Resin (GX – 40K/GX-20K)	0.2553 kg
		2. Diisocyanate (Desmodur – 1)	0.0425 kg
		3. Dabco (Triethylene Diamines)	0.0003 kg
		4. Diamine (Vestamin IPD)	0.0076 kg
		5. Ethyl Acetate	0.2874 kg
		6. Toluene	0.2874 kg
		7. Isopropyl Alcohol (IPA)	0.1437 kg
		8. Amines	0.0044 kg

Case No.:3/19/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
HQ File :01/87/050/00158/AM12/	RLA File :31/83/040/00082/AM12/	Lic.No/Date:3110049483 27.07.2011	Defer Date:12.10.2011

Decision: A copy of application has been forwarded to D/o C&PC on 25.08.2011. Comments of D/o C&PC are

awaited.

16	Case No.:4/19/87-ALC1/2011	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00159/AM12/	RLA File :03/94/040/00359/AM12/	Lic.No/Date:0310644909 28.07.2011	Defer Date:19.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 06.09.2011. Comments of D/o C&PC are awaited.			

Case No.:5/19/87-ALC1/2011		Party Name:VISEN INDUSTRIES LIMITED		Meet No/Date:26/87-ALC1/2011 28.09.2011		Status: Approved		
HQ File :01/87/050/00160/AM12/		RLA File :03/95/040/00122/AM12/		Lic.No/Date:0310645038 28.07.2011		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	63/0- STYRENE ACRYLATE EMULSION SOLID CONTENT 37.5% +/- 1% (384.MTS PACKED IN 1600 HDPE DRUMS BALANCE 42 MTS IN FLEXI)			426000.000	K.G	20128500.00	447300.00 US\$
						Total	20,128,500.00	447,300.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	29161210	BUTYL ACRYLATE	2556.000	K.G	356562.00	7923.60 US\$	Value & Qty	

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2	29161310	METHACRYLIC ACID	3408.000	K.G	521424.00	11587.20 US\$	Value & Qty
3	29025000	STYRENE MONOMER	127800.000	K.G	8338950.00	185310.00 US\$	Value & Qty
4	34021300	SURFACTANTS	1278.000	K.G	129397.50	2875.50 US\$	Value & Qty
5	29161400	METHYL MEHTACRYLATE	28542.000	K.G	3596292.00	79917.60 US\$	Value & Qty
6	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOUNDING GRADE)	14280.000	K.G	963900.00	21420.00 US\$	Value & Qty
				Total	13,906,525.50	309,033.90	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 12.09.2011, following adhoc norms are **approved**:

EXPORT ITEM				QTY	IMPORT ITEM	QTY
Styrene Acrylate Emulsion (Solid Content 37.5% +/- 1%)				1 kg	1. Butyl Acrylate	0.006 kg
					2. Methacrylic Acid	0.008 kg
					3. Styrene Monomer	0.300 kg
					4. Surfactants	0.003 kg
					5. Methyl Methacrylate	0.067 kg
					6. High Density Polyethylene Granules	As per Packing Policy

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Case No.: 6/19/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
HQ File :01/87/050/00161/AM12/	RLA File :31/83/040/00059/AM12/	Lic.No/Date:3110049544 01.08.2011	Defer Date:12.10.2011

Decision: A copy of application has been forwarded to D/o C&PC on 25.08.2011. Comments of D/o C&PC are awaited.

19	Case No.:7/19/87-ALC1/2011	Party Name:KM PET INDUSTRIES	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00162/AM12/	RLA File :04/24/040/00124/AM12/	Lic.No/Date:0410126760 03.08.2011	Defer Date:12.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are awaited.			

20	Case No.:8/19/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00163/AM12/	RLA File :04/24/040/00123/AM12/	Lic.No/Date:0410126763 03.08.2011	Defer Date:12.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are awaited.			

21	Case No.:5/26/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00213/AM12/	RLA File :03/94/040/00351/AM12/	Lic.No/Date:0310646747 05.08.2011	Defer Date: 19.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2011. Comments of D/o C&PC are awaited.			

22	Case No.:1/26/87-ALC1/2011	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00209/AM12/	RLA File :02/24/040/00079/AM12/	Lic.No/Date:0210164731 26.08.2011	Defer Date: 19.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2011. Comments of D/o C&PC are awaited.			

23	Case No.:2/26/87-ALC1/2011	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00210/AM12/	RLA File :02/24/040/00088/AM12/	Lic.No/Date:0210164976 30.08.2011	Defer Date: 19.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2011. Comments of D/o C&PC are awaited.			

24	Case No.:4/26/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:26/87-ALC1/2011 28.09.2011	Status: Deferred
	HQ File :01/87/050/00212/AM12/	RLA File :31/83/040/00107/AM12/	Lic.No/Date:3110050319 15.09.2011	Defer Date: 12.10.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
